GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 242 TO BE ANSWERED ON 03.02.2021

REHABILITATION OF MIGRANT LABOURS

242. SHRI BIKASH RANJAN:

Will the Minister of Labour and Employment be pleased to state:

- (a) the State-wise data on migrant labours from unorganised sector who have returned back to their home town during the lockdown;
- (b) the steps taken by Government for rehabilitation of those migrant workers who have returned back to their home town during the lockdown;
- (c)the steps taken by Government for the compensating of the family members of the deceased migrant workers during the lockdown; and
- (d)the specific data about the loss of job of the workers who were in employment before the lockdown was declared?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): A Statement regarding number of migrant workers who returned to their home state during the lockdown is enclosed as annexure.
- (b) to (d): 1. In order to resolve the grievances of migrant workers during lockdown, Ministry of Labour and Employment set up 20 Control Rooms all over the country. During lockdown, more than 15000 complaints of the workers were resolved through these Control Rooms and due to the intervention of Ministry approx. two lakh workers were paid their due wages amounting to about Rs. 295 crores.

Contd..2/-

- 2. Ministry of Labour & Employment issued advisory to the States /UTs and the Employers' Associations on 20th March, 2020 asking them to extend their cooperation by not terminating their employees, particularly casual/contractual workers from job or reduce their wages.
- 3. Ministry of Labour and Employment also issued comprehensive Advisory Guidelines on 27th July, 2020 to all the States/UTs for Covid safety and welfare of the migrant workers returning to their workplaces in the destination states.
- 4. Various initiatives have been taken by the Ministry of Labour and Employment as part of Pradhan Mantri Garib Kalyan Yojana (PMGKY) and Atmanirbhar Bharat which, interalia, include (i) payment of 12% employers' share and 12% employees' share under Employees' Provident Fund (EPF), totalling 24% by the Government of India for six wage months from March to August, 2020 for all the establishments having up to 100 employees with 90% of such employees earning less than Rs.15,000/- monthly wage; (ii) reduction in PF contribution from 12% to 10% of wages for the wage months of May, June and July, 2020; (iii) non-refundable Covid advance from the PF by amending the EPF Scheme, 1952; (iv) extension in the date of filing of returns; (v) issuing advisory to promptly attend to distress calls of workers/employees and also guide them in temporary shelters; (vi) using Building and Other Construction workers (BOCW) cess fund for transfer of adequate funds in the bank account of construction workers affected by Covid-19 outbreak; and (vii) for taking preventive measures to contain the spread of Covid – 19.
- 5. Approximately 80 crore beneficiaries have been provided additional 5 kg wheat or rice and 1 kg of preferred pulses, free of cost every month till November, 2020 under provisions of National Food Security Act.
- 6. In response to the Government of India's directions, the State Welfare Boards have cumulatively disbursed around Rs.5000 crore, to approx. 1.83 crore Building and Other Construction (BOC) Workers during lockdown and thereafter. In addition to this, around 30 lakh BOC workers were also been provided food relief packages.
- 7. Further, in order to boost employment and livelihood opportunities for migrant workers, returning to villages, in the wake of COVID-19 outbreak, Ministry of Rural Development, Government of India launched Garib Kalyan Rojgar Abhiyaan on 20th June, 2020. The Abhiyaan focussed on durable rural infrastructure and providing modern facilities like internet in the villages. Skill Mapping of the rural

migrant labour is also being done to enhance their employability on the basis of the skills, they possess to enable them work closer to their homes. The Abhiyaan involves intensified and focused implementation of 25 target driven works to provide employment and create infrastructure in the rural areas of 116 districts of 6 States with a resource envelope of Rs. 50,000/crore. The Abhiyaan has already generated 50,78,68,671 man-days.

- 8. For the benefit of 50 lakh street vendors, Government of India has also launched SVA Nidhi Scheme to provide them collateral free working capital loan upto Rs.10,000/- to resume their lost livelihood due to Covid and lockdown.
- 9. To provide employment to the migrant workers Ministry of Transport and Highways has identified the ongoing works/new works for the road construction.
- 10. In rural areas, wages under MGNREGA have been enhanced from Rs.182/- to Rs.202/- per day for the benefit of rural workers including returning migrant workers.
- 11. Ministry of Food Processing Industries have sanctioned 700 food processing/preservation and infrastructure projects in which migrant labourers can be employed.
- 12. Twenty seven lakh crore (approx.) financial package under "Aatm Nirbhar Bharat" has been launched specifically to create employment opportunities, for migrant workers, workers of unorganized sector, strengthening of MSME Sector and promoting rural economy. It includes several of initiatives for all these sectors.
- 13. Labour & Employment Ministry has taken the decision to extend the scheme of Atal Beemit Kalyan Yojna for another one year i.e. from 1st July, 2020 to 30th June, 2021. It has also been decided to enhance the rate of unemployment relief under the scheme to 50% of wages from earlier rate of 25% along with relaxation of eligibility conditions for insured workers who have lost their employment due to COVID-19 pandemic and related lockdown.

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Annexure

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 242 for 03.02.2021 regarding Rehabilitation of Migrant Labours.

SL No	Name of the State	No. of Migrant workers
		belonging to this State who have
1	Andhra Pradesh	returned to their home State * 32,571
2	Andaman and Nicobar	4,960
3	Arunachal Pradesh	2,871
4	Assam	4,26,441
5	Bihar	15,00,612
6	Chandigarh	39230
7	Chhattisgarh	526900
8	Dadra & Nagar Haveli and Daman & Diu	43,747
9	Delhi	2,047
10	Goa	85620
11	Gujarat	0
12	Haryana	1,289
13	Himachal Pradesh	18,652
14	Jammu & Kashmir	48,780
15	Jharkhand	5,30,047
16	Karnataka	1,34,438
17	Kerala	3,11,124
18	Ladakh	50
19	Lakshadweep	456
20	Madhya Pradesh	7,53,581
21	Maharashtra	1,82,990
22	Manipur	12,338
23	Meghalaya	4,266
24	Mizoram	8446
25	Nagaland	11,750
26	Odisha	853,777
27	Puducherry	1,694
28	Punjab	5,15,642
29	Rajasthan	13,08,130
30	Sikkim	33,015
31	Tamil Nadu	72,145
32	Telangana	37,050
33	Tripura	34,247
34	Uttar Pradesh	32,49,638
35	Uttarakhand	1,97,128
36	West Bengal	13,84,693
	Total	11,430,968

^{*} As per the data received from the States/UTs till date.
